

Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I									
List of cases e-filed during the month For the month of September, 2024									
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CM(ARB) 12 of 2024	Sri Siddhartha Nag Vs. Sri Ajit Bhattacharjee	Mr. Ashim Das	9774342393	Nil	10.09.2024	10.09.2024
			CM(ARB) 15 of 2024	Oil & Natural Gas Corporation Limited (ONGC) Vs. Sri Arun Kumar Dey	Jyotirmoy Das	9862361148	Nil	13.09.2024	13.09.2024
			CM(ARB) 14 of 2024	Oil & Natural Gas Corporation Limited (ONGC) Vs. Sri Arun Kumar Dey	Jyotirmoy Das	9862361148	Nil	13.09.2024	13.09.2024
			CM(ARB) 16 of 2024	Feedback Energy Distribution Company Limited Vs. Tripura State Electricity Corporation	Amrit Lal Saha	9862216817	Nil	13.09.2024	13.09.2024

Form 2
List of cases in which e-payment of Court fees was made during the month
For the month of September, 2024

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CM(ARB) 12 of 2024	Sri Siddhartha Nag Vs. Sri Ajit Bhattacharjee	Mr. ashim	10.09.2024	10.09.2024
			CM(ARB) 15 of 2024	Oil & Natural Gas Corporation Limited (ONGC) Vs. Sri Arun Kumar Dey	Jyotirmoy Das	13.09.2024	13.09.2024
			CM(ARB) 14 of 2024	Oil & Natural Gas Corporation Limited (ONGC) Vs. Sri Arun Kumar Dey	Jyotirmoy Das	13.09.2024	13.09.2024
			CM(ARB) 16 of 2024	Feedback Energy Distribution Company Limited Vs. Tripura State Electricity Corporation Limited	Amrit Lal Saha	13.09.2024	13.09.2024
			CM(ARB) 13 of 2024	Sri Arun Kumar Dey Vs. Oil & Natural Gas Corporation	Abhijit Sengupta	11.09.2024	11.09.2024

				Limited and another			
			CM(ARB) 17 of 2024	Sri Ajit Bhattacharjee Vs. Sri Siddhartha Nag and others.	Mr. Kuntal Ghosh	19.09.2024	19.09.2024
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3
List of cases in which Electronic Service of Process has taken place during the month
For the month of September, 2024

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4
List of total no. of cases randomly allocated during the month
For the month of September, 2024

Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	-	-	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	-	-	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	-	-	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	-	-	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	-	-	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	-	-	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	-	-	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	-	-	Nil	Nil

Form 5
List of cases in which Case Management Hearing was held during the month
For the month of September, 2024

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6
Contested commercial cases disposed during the month
For the month of September, 2024

Sr No	Court	District	Case No	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Whether urgent relief was sought and Pre Institution Mediation did not take place (yes/no)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Commercial Court	South Tripura Judicial District, Belonia	CM(Arb)1/2021	Ram Lal Dey Vs. The General Manager(P), NHIDCL, Teliamura	Mr. S. Bhattacharya - For Petitioner Mr. S. Roy- For Respndent No. 1, Mr. P. Biswas-Ld. G.P.	29-06-2021	No	03-09-2024	3 year 2 months 5 days	Contested	NA	NA	U/s-34(2)(b)(ii) and 34(2A) of the Arbitration and Conciliation Act, 1996
			CM(Arb)2/2021	Pradip Dey Vs The General Manager(P), NHIDCL, Teliamura	Mr. S. Bhattacharya - For Petitioner Mr. S. Roy- For Respndent No. 1, Mr. P. Biswas-Ld. G.P.	29-06-2021	No	03-09-2024	3 year 2 months 5 days	Contested	NA	NA	U/s-34(2)(b)(ii) and 34(2A) of the Arbitration and Conciliation Act, 1996
			CM(Arb)1/2022	Ratan Das Vs The General Manager(P), NHIDCL,	Mr. D. Sen- For Petitioner Mr. S. Roy- For	02-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration and Conciliation Act, 1996

				Teliamura	Respdent No. 1, Mr. P. Biswas-Ld. G.P.								n Act, 1996
			CM(Arb)2/ 2022	Ratan Das Vs The General Manager(P), NHIDCL, Teliamura	For Petitioner Mr. S. Roy- For Respdent No. 1, Mr. P. Biswas-Ld. G.P.	02-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration and Conciliatio n Act, 1996
			CM(Arb)3/ 2022	Ratan Das Vs The General Manager(P), NHIDCL, Teliamura	For Petitioner Mr. S. Roy- For Respdent No. 1, Mr. P. Biswas-Ld. G.P.	02-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration and Conciliatio n Act, 1996
			CM(Arb)4/ 2022	Ratan Das Vs The General Manager(P), NHIDCL, Teliamura	For Petitioner Mr. S. Roy- For Respdent No. 1, Mr. P. Biswas-Ld. G.P.	02-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration and Conciliatio n Act, 1996
			CM(Arb)5/ 2022	Swapan Ch. Das Vs The General Manager(P), NHIDCL, Teliamura	For Petitioner Mr. S. Roy- For Respdent No. 1, Mr. P. Biswas-Ld. G.P.	02-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration and Conciliatio n Act, 1996
			CM(Arb)6/ 2022	Ratan Das Vs The General	For Petitioner Mr. S. Roy-	08-08-2022	No	06-09-2024	2 year 1 month 4 days	Contested	NA	NA	U/s-34 of the Arbitration

Form 7
Summary of Commercial Cases during the month
For the month of September, 2024

Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	09	00	08	01
2	District Commercial Court	Gomati Judicial District, Udaipur	01	00	00	01
3	District Commercial Court	West Tripura Judicial District, Agartala	94	06	00	100
4	District Commercial Court	Unakoti Judicial District, Kailashahar	06	00	00	06
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	01	00	00	01
6	District Commercial Court	Khowai Judicial District, Khowai	01	00	00	01
7	District Commercial Court	Dhalai Judicial District, Ambassa	04	00	00	04
8	District Commercial Court	Sepahijala Judicial District, Sonamura	01	00	00	01

Form 6 (i): Mediation Data on Monthly Basis**Rule 10 (2)****List of cases received for Pre- Institution Mediation and Settlement during the month
For the month of September, 2024**

Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil